

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/534/ (IB)/2017

NAME OF THE PETITIONER(S)

: S B INTERNATIONAL

NAME OF THE RESPONDENT(S)

: UNITED INDIA SHOE UPPERS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Name: V.M. Bhan Naneusvoni Mothic: 9445314880.

## **ORDER**

Heard the counsel. Order is reserved.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)